

**GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
QUESTION NO. 2477
TO BE ANSWERED ON 09.05.2016
INFRASTRUCTURE IN TRIBAL SCHOOLS**

2477. SHRI C. MAHENDRAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the infrastructure at present available in tribal area schools in the country, State/UT-wise including Tamil Nadu;
- (b) whether the Government has any proposal/proposes to develop infrastructure in tribal area schools;
- (c) if so, the details thereof along with the funds sanctioned, allocated and released for the said purpose during each of the last three years, State/UT-wise; and
- (d) whether the Department of Forest has raised objections against development/establishment of schools in forest areas and if so, the details thereof and the reaction of the Government thereto?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI MANSUKHBHAI DHANJIBHAI VASAVA)**

(a) & (b) The Ministry of Tribal Affairs provides funds between 50% and 100% of the construction cost of Ashram Schools under its scheme of Establishment of Ashram Schools in TSP Areas. It also provides for construction and day to day running of Ekalavya Model Residential Schools under Article 275(1) of the Constitution. It also provides for construction of boundary walls, setting up of computer and science laboratories, sports infrastructure, etc. These are provided on the basis of the assessment made by the State Governments.

(c) The details sought in this part are given at Annexure.

(d) No, Madam.

Annexure - I

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No.2477 for answer on 09.05.2016 tabled by SHRI C. MAHENDRAN, MP, regarding "Infrastructure in Tribal Schools".

Statement Showing Release of Funds 'Grants under Article 275 (1) of the Constitution of India' for setting up of EMRSs' during last three years.

(Rs. In lakh)

S.N.	States	2013-14	2014-15	2015-16
1	Andhra Pradesh	0.00	3500.00	4000.00
2	Arunachal Pradesh	146.00	20.00	1600.00
3	Assam	0.00	0.00	1200.00
4	Bihar	0.00	500.00	800.00
5	Chhattisgarh	2100.00	0.00	0.00
6	Goa	0.00	0.00	400.00
7	Gujarat	1100.00	440.00	1200.00
8	Himachal Pradesh	0.00	0.00	0.00
9	Jammu & Kashmir	300.00	0.00	0.00
10	Jharkhand	725.00	3600.00	1675.00
11	Karnataka	1000.00	2750.00	1600.00
12	Kerala	120.00	0.00	0.00
13	Madhya Pradesh	2183.20	2120.00	5000.00
14	Maharashtra	4400.00	3200.00	3300.00
15	Manipur	0.00	0.00	125.00
16	Meghalaya	0.00	0.00	0.00
17	Mizoram	0.00	600.00	2300.00
18	Naga land	0.00	0.00	1600.00
19	Odisha	0.00	0.00	4337.00
20	Rajasthan	1199.80	70.00	300.00
21	Sikkim	0.00	50.00	900.00
22	Tamil Nadu	0.00	0.00	0.00
23	Telangana	0.00	500.00	2300.00
24	Tripura	0.00	0.00	0.00
25	Uttar Pradesh	0.00	546.71	455.99
26	Uttarakhand	168.66	116.40	47.67
27	West Bengal	0.00	0.00	0.00
Total		13442.66	18013.11	33140.66

Details of Funds released to State Governments/UT Administrations and utilization thereof under the scheme of “Establishment of Ashram Schools in Tribal Sub-Plan” during the last three years i.e. from 2013-14 to 2015-16.

(Rs. in lakhs)

S.	State/UT	2013-14		2014-15		2015-16	
		Fund released	Utilized	Fund released	Utilized	Fund released	Utilized
1	Andhra Pradesh	371.87	UC awaited	0	0	0.00	0.00
2	Assam	749.60	UC awaited	0	0	0.00	0.00
3	Chhattishgarh	0	0	0	0	0.00	0.00
4	Goa	0	0	0	0	300.00	0.00
5	Gujarat	0	0	1144.48	UC not due	0.00	0.00
7	Kerala	0	0	0	0	0.00	0.00
8	Madhya Pradesh	0	0	1425.00	UC not due	0.00	0.00
9	Maharashtra	2474.63	UC awaited	1000.00	UC not due	0.00	0.00
10	Odisha	2091.10	749.04*	0	0	0.00	0.00
11	Rajasthan	0	0	0	0	0.00	0.00
12	Sikkim	575.28	0	0	0	0.00	0.00
13	Tripura	954.52	954.52	954.52	UC not due	0.00	0.00
	Total	7217.00	1703.56	4524.00		300.00	0.00

*Further UC awaited

Note: Utilised figures are as per Utilisation Certificate (UC) submitted till date.